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पर्यावरण और वन मंत्रालय में राज्य मंत्री !(श्री जंड. आर. अंसारी): (क) 27 शहरी में केन्द्रीय गंगा प्राधिकरण द्वारा स्वीकृत काल निर्माण ब्लयों में से उत्तर प्रदेश, बिहार तथा पश्चिम बंगाल के 10 शहरों में 34 स्कीमों पर कार्य आरम्भ हो चुका है। कृषि भूमि का और उससे प्रदूषण की समस्याओं पर सीधे कार्य नहीं किया जारहाहै। गंगा कार्यकारी योजना में मूख्य बल नगर के अपशिष्टों से होने वाले प्रदार्षण को कम करने पर है। प्रदूषण से कृषि भूमि पर पड़ने वाले प्रभार या उससे पदा होने वाला प्रारूपण इस योजना का अंग नहीं है।

(ख) तथा (ग) अपशिष्ट जल एवं अतमल को उपचार के पश्चात ऋमशः सिंचाई हेत् एवं साद के रूप में प्रयोग किया जा सकता है। गंगा कर्यकारी योजना के तहत इन योज-नाओं में यह अभिकल्पित किया गया है कि जहां कहीं उपयुक्त हो, मलजल उपचार सर्यत्रों में ऐसे कार्यों की शामिल किया आएगा ।

Creation of Technology Development Fund

255. PROF. C. LAKSHMANNA: Will the PRIME MINISTER be pleased to

- (a) whether Government propose to create a Technology Development Fund, for providing finance for upgrading indigenous research process from pilot plan level; and
- (b) if so, what are the details of such processes aheady developed in the Council of Scientific and Industrial Research, Indian Council of Agricultural Research and other laboratories, including P.L. 480 Projects on some of which even patents were taken out years ago?

THE MINISTER OF STATE ΙN THE MINISTRY OF SCIENCE TECHNOLOGY AND AND THE DEPARTMENTS OF OCEAN DEVELOPMENT, ELECTRONICS, AND ATOMIC SPACE ENERGY (SHRI SHIVRAJPATIL):

(a) The Government has recognised the imprtance of investments on

plants, process demonstration units and prototype development in the commercial exploitation technology developed in the laboratories. The TPIC had constituted a working group to examine the need for setting up a national industrial R&D fund. The report of the working group has been examined by the TPIC. The proposed fund envisages support for upgrading indigenous research efforts from pilot plant level. The Government is yet to take a final decision

(b) Information is being coll ected and will be laid on the Table of the House.

X-Ray Havoc at BEL Plant

256. SHRI KRISHNA KUMAR BIRLA: Will the PRIME MINISTER be pleased to state:

- (a) whether Government's attention has been drawn to the press report which appeared in the Times of India of 2nd April, 1986 regarding X-ray havoc at Bharat Electronics Limited plant at Gha ziabad with the direct exposure of unprotected workers to the deadliest microwave radiation causing serious health hazards; and
- (b) if so, what measures have been taken by Government to pro protection adequate the workers from the radiation hazards?

MINISTER STATE IN THE DEPARTMENT OF PRODUCTION DEFENCE AND DEFENCE SUPPLIES (SHRI SUKH RAM): (a) Yes, Sir.

(b) The Transmitter of the radar system has adequate safeguards against all possible hazards including protection against X-ray radiation through lead shields. Measurements and tests conducted by Bhabha

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Atomic Research Centre experts have established that the equipment is safe for operation and I there is no exposure to radiation. All measures have been taken to safeguard the health of the workers from radiation.

Signing of Memorandum of Understanding for Purchase of HMS Hermes frcm UK

257. SHRI KRISHNA KUMAR BIRLA: Will the PRIME MINISTER be pleased to state:

- (a) whether Government have recently signed a memorandum of understanding with UK for the purchase of Royal Navy's aircraft carrier HMS Hermes for 60 million dollars which has become obsolete and was on the, verge of being scrapped; and
- (b) if so, what are the reasons therefor and in what manner the is likely to be useful for the Indian Navy even after it has been refurbished?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT (SHRI ARUN SINGH): (a) and (b) A Memorandum of Understanding was concluded on the 13th March 1986, for the purchase of HMS Hermes. The agreement of sale has been signed with Ministry of Defence, U.K. on 19th April, 1986. The cost of the package is likely to be around 63 million dollars inclusive of dry-docking and refit, spares, stores and services.

In the light of the threat perception, the availability of second aii-craft carrier is considered desirable. The aircraft carrier HMS Hermes has the facilities for operating Sea Harrier aircraft and Scaking, helicopter, which are already part of the Indian Navy's air-arm. HMS Hermes will be fully operational when

she joins the Indian Navy and is expected to serve till the end of the century.

to Questions

Decisions at the National Integration Council

258. SHRI R. MOHANARAN GAM: Will the Minister of HOME AFFAIRS be pleased to si

- (a) what are the details of the discissions held and decisions taken at the National Integration Council meet held on the 7tl 1986 in New Delhi; and
- (b) whether any decision has been taken in regard to ethnic conditions previaling in Sri Lanka?

THE MINISTER OF STATE IN THE INTERNAL DEPARTMENT OF SECURITY (SHRI ARUN NEHRU): (a) The National Integration Council Meeting held on 7-4-1986 deliberated on "National Integration and Communal Harmony, in die context of the situation in Punjab" The NIC adopted a resolution and set up a 21 members standing Committee under the Chairmanship of Shri Jagjiva Ram to Function on a continuing basis. The task of the Standing Committee will be to formulate both short-term and long-term measures for presen/ing national integration in various aspects all over the country.

(b) No. Sir.

Use of indigenous components in Colour T.V. sets

259. SHRI LEONARD **SOLO** MAN SARING: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that one major Central public sector unit has come out with esigns of colour television sets uing maximum indigenous compon including Integrated Circuits;